

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP. No. 16/241/AMR/2022		241 of Comp. Act	Mrs. Nishi Shukla Vs. Digisprint Solutions Private Limited & 3 others

ORDER

Mr.Manohar, Proxy counsel for the Petitioner present. Mr. Rammanna Dora, Counsel for R1 to R3 present. Ms.Chandralekha, Counsel for R4 submits that the counter of R4 is in transit. Hence, list the matter on 21.04.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN